

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.144 - CP 19 of 2020
with
ITEM No.145 - IA 268 of 2020

Proceedings under Section 241-242 Co.Act, 2013

IN THE MATTER OF:

SBI Funds Management Pvt Ltd
V/s
Manpasand Beverages Ltd & Ors

.....Applicant

.....Respondents

Order delivered on ..17/10/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :None
For the Respondent :Mr. Jaimin Dave, Ld. Adv. a.w. Ms. Hirva Dave, Ld. Adv.
and Mr. Priyank Dave, Ld. Adv.

ORDER

The matter stands adjourned to 21.12.2022

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)**